

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/0065/2018
M.A. Nos.60/748 & 749/2018
Chandigarh, this the 15th day of May, 2018**

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &

...

Raj Krishan aged 60 years son of Ram Chand, resident of VPO Lamochar Kalan, Tehsil Jalalabad West, District Fazilka. Retired from Department of Post Govt. of India on 31.03.2017 as Group D employee from the post of Multi Task Staff at post office Arni Wala Shekh Subhan, District Fazilka. (Haryana)

**.... APPLICANT
VERSUS**

1. Union of India, through its Director General Department of Post, Dak Bhawan, Parliament Road, New Delhi.
2. Chief Post Master General, Punjab circle, Chandigarh.
3. Superintendent post offices, Ferozepur Division, Ferozepur.

.... RESPONDENTS

Present: Sh. Naveen Sharma, counsel for the applicant.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

M.A. No.60/749/2018

1. Present M.A. has been filed for recalling of order dated 19.01.2018 whereby O.A. was dismissed in default for non-prosecution.
2. For the reasons stated therein, the M.A. is allowed. O.A. is restored to its original number.

O.A. No.060/0065/2018

1. Learned counsel for the applicant seeks permission to withdraw the instant O.A. enabling him to file a fresh O.A. by impugning the order where respondents have rejected claim of the applicant for grant of benefit, on the same cause of action.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 15.05.2018.

Place: Chandigarh.

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